

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5852

ANSWERED ON:08.09.2011

BANSAGAR PROJECT

Singh Kunwar Rewati Raman;Singh Shri Jagada Nand

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has proposed any scheme to ensure minimum flow of water required for irrigation for the Bansagar project;
- (b) if so, the details thereof; and
- (c) the time by which Allahabad and Mirzapur districts are likely to get water from the project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Yes, Sir.

(b) The Bansagar Agreement reached between the States of Uttar Pradesh (UP), Madhya Pradesh (MP) and Bihar envisages that:

(i) Madhya Pradesh will use 2.0 Million Acre Feet (MAF) of water from storage of Bansagar Dam in addition to utilizing 1.0 MAF in upstream and 2.25 MAF downstream of Bansagar Dam for irrigation in the areas of Sone basin in their state. The allocation of Madhya Pradesh is thus 5.25 MAF.

(ii) Uttar Pradesh will use 1.25 MAF of water from river Sone which includes 0.25 MAF from river Kanhar and 1.0 MAF from the storage of Bansagar Dam as well as by lifting water from river Sone.

(iii) Bihar was allocated 7.75 MAF of water from river Sone out of which 1.0 MAF will be from the storage of Bansagar Dam.

(c) As per information received from the Government of Uttar Pradesh, UP will utilise 0.78 MAF water through its canal system of Bansagar project to irrigate 150132 hectare additional land in the districts of Allahabad and Mirzapur. 0.22 MAF water will be utilised in existing Sone Lift Canal System. Canals under Bansagar Project are envisaged to create potential up to year 2012-13.